GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. †2283 TO BE ANSWERED ON: 02.08.2021

EMPLOYMENT TO TRIBES

†2283. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has made any provision to provide employment to local residents in industries being run/proposed to be set up in tribal areas to check this migration in search of employment;

(b) if so, the details thereof; and

(c) if not, the reasons therefor along with the reaction of the Government thereon?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (c) Van Dhan Vikas Karyakram, an initiative under the Scheme 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP', targets livelihood generation for tribals by harnessing the wealth of forest i.e. Van Dhan. Under this programme, tribal community owned Minor Forest Produce centric multi-purpose Kendras are set up through Tribal Cooperative Marketing Development Federation of India (TRIFED) in the districts with significant tribal population. The Kendras acts as common facility centres for procurement cum value addition to locally available Minor Forest Produce. Value addition of raw produce helps increasing the value of the MFP considerably and consequently the income of the gatherers. State-wise details of Van Dhan Vikas Kendras established in the country is given at **Annexure**.

As informed by TRIFED, Apart from above, two tertiary Food processing units are being set up by TRIFED in Jagdalpur, Chhattisgarh and Raigad, Maharashtra in convergence with Ministry of Food Processing Industries (MOFPI) and National Scheduled Tribes Finance and Development Corporation (NSTFDC) at a cost of approximately Rs. 11 crore. These units are likely to become functional by the end of current fiscal. It is expected to generate direct employment for 200 tribal people and indirect employment for 3000 tribal families in the near vicinity of each unit.

Annexure State-wise details of Van Dhan Vikas Kendras sanctioned along with beneficiary details

States	No. of Forest Gatherers benefitted	Amount Sanctioned (Rs. in lakhs)	No. of VDVKs (consisting of 15 vandhan SHG in each VDVK) Sanctioned
Andhra Pradesh	77658	3882.9	263
Assam	37786	1920	128
Bihar	1630	81.5	8
Chhattisgarh	41700	2085	139
Dadra & Nagar Haveli and Daman & Diu	302	15	1
Goa	3000	150	10
Gujarat	34424	1721.2	116
Himachal Pradesh	262	13.1	1
Ladakh	3000	150	10
Jharkhand	11601	569.7	39
Karnataka	11448	572.4	39
Kerala	7732	385.25	28
Madhya Pradesh	32100	1605	107
Maharashtra	79350	3960	264
Manipur	60390	2996.8	200
Meghalaya	11835	584.1	39
Mizoram	46168	2306.55	159
Nagaland	61800	3090	206
Odisha	46807	2269.25	156
Rajasthan	57292	2832.2	189
Sikkim	23800	1169.05	80
Tamil Nadu	2100	105	7
Telangana	5100	255	17
Tripura	9039	436.95	32
Uttar Pradesh	7191	359.55	25
Uttarakhand	3605	179.95	12
Total	677120	33695.45	2275
